### Government of India

### Ministry of Finance

### Department of Financial services

### **LOK SABHA**

### **UNSTARRED QUESTION NO. 1187**

## ANSWERED ON MONDAY, JULY 28, 2025/SRAVANA 6, 1947 (SAKA) LOANS SANCTIONED UNDER PMMY IN TELANGANA

### 1187. Shri Konda Vishweshwar Reddy:

Will the Minister of FINANCE be pleased to state:

- (a) the number of loans sanctioned and disbursed under the Pradhan Mantri MUDRA Yojana (PMMY) in Telangana since its inception;
- (b) the category-wise (Shishu, Kishore, Tarun) breakup of loans sanctioned in Telangana;
- (c) the district-wise list of beneficiaries in Telangana along with the amount sanctioned to each; and
- (d) whether the Government proposes to improve outreach or monitoring mechanisms for MUDRA loans in the State of Telangana and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) and (b): The category wise number of loan accounts sanctioned under Pradhan Mantri Mudra Yojana (PMMY) as on June, 2025, in the State of Telangana since its inception is as below:

Category	No. of loan a/cs sanctioned	
Shishu	58,35,521	
Kishor	18,46,732	
Tarun	3,96,566	
Tarun plus	7,543	
Total	80,86,362	

(As per data uploaded by Member Lending Institutions (MLIs) on the MUDRA portal)

(c): the district-wise list of beneficiaries is not being centrally maintained. However, the district-wise list of loan accounts in Telangana along with the amount sanctioned is placed at Annexure I.

(d): Government has taken various steps towards effective implementation of the Mudra Scheme. These, inter-alia, include publicity campaigns, simplification of application form, credit guarantee scheme, nomination of Mudra Nodal Officer, frequent reviews at various level by Government. Further, the Scheme is also reviewed by SLBCs, lead banks and CEOs of public/private sector banks while reviewing the performance of their individual banks.

The Jan Samarth portal is a one-stop digital platform for linking twelve Government-sponsored loans and subsidies schemes. It provides a quick and efficient way to apply for loans and obtain approvals based on a digital evaluation of the applicant's data. Further, many banks and financial institutions have developed online platforms and mobile apps for end to end digital processing of loan applications, reducing the need for physical paperwork and in-person visits.

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### Annexure I for part (c) of Lok Sabha Unstarred Question No. 1187 for 28.07.2025 regarding "Loans Sanctioned under PMMY in Telangana"

Cumulative (08.04.2015 - June2025\*)#

(Amount in Rs. Crore)

615

358

6,614

1,433

925

1,176

1,196

2,740

13,793

78,944

711

499 403

Sr No	State/District #	No. of Loan A/c	Sanctioned Amt
	Telangana		
1	Adilabad	1,59,563	1,411
2	Bhadradri	1,10,439	1,104
3	Hyderabad	32,86,393	20,565
4	Jagitial	72,614	792
5	Jangaon(New)	53,870	695
6	Jayashankar	30,872	217
7	Jogulamba	37,069	423
8	Kamareddy	57,788	678
9	Karimnagar	3,76,115	3,192
10	Khammam	4,36,748	3,315
11	KomramBheem	24,118	210
12	Mahabubabad	68,616	488
13	Mahbubnagar	1,57,986	2,096
14	Mancherial	78,344	889
15	Medak	1,09,958	1,376
16	Medchal-Malkajgiri	1,89,406	3,209
17	Mulugu	16,323	223
18	Nagarkurnool	34,908	452
19	Nalgonda	2,26,075	3,109
20	Narayanpet	18,676	218
21	Nirmal	48,998	566
22	Nizamabad	3,38,620	3,254
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73,005

36,830

4,52,770

1,12,367

1,07,388

92,704

45,498

33,144

1,25,155

2,40,760

7,57,115

80,86,362

76,127

\*Provisional (as on June, 2025)

Yadadri

Other #

**Total** 

Peddapalli

Rangareddy

Sangareddy

Rajanna

Siddipet

Suryapet

Vikarabad

Wanaparthy

Warangal(rural)

Warangal(urban)

23

24

25

26

27

28

29

30

31

32

33

34

Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal

<sup>#</sup> District-wise data for FY 2015-16 and for some of the NBFCs/ MFIs is not available